

Statement*Gross State domestic product at constant (2004-05) prices*

Sl. No.	State\UT	(Rs. crore)		
		2009-10	2010-11	2011-12
1.	Rajasthan	184189	204398	N.A
Special Category States				
1	Arunachal Pradesh	5276	5691	5899
2	Assam	69143	74215	80465
3	Himachal Pradesh	35907	39066	42032
4	Jammu and Kashmir	36329	38739	41367
5	Manipur	6767	7184	7632
6	Meghalaya	9814	10736	11760
7	Mizoram	4174	4557	N.A.
8	Nagaland	8262	8591	8929
9	Sikkim	3343	3642	N.A
10	Tripura	13061	14203	15463
11	Uttarakhand	47599	51107	55606

Source : CSO (01.03.2012)

Status of Implementation of Tribal Sib-Plan

3801. DR. BHALCHANDRA MUNGEKAR: Will the PRIME MINISTER be pleased to state:

(a) whether Union and State Governments are earmarking enough funds under the Tribal Sub-Plan (TSP) at least in proportion to the population of STs;

(b) the status of implementation TSP in the Union and State budgets for the last four years of UPA's Government *i.e.* coinciding with the Eleventh Plan; and

(c) the information on the amount allocated for TSP and the amount that remained unspent during 2006-07 to 2011-12, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) to (c) Expenditure Budget Vol. I, Statement 21, give allocation made by union Ministries/Departments for SC/ST together. There is no

segregated data available on earmarking of funds under Tribal Sub-Plan in proportion to the population of STs during the 2008 to 2011 (three years). However, Expenditure Budget Vol. I, Statement 21 'A' give Ministry-wise allocation for 2011-12 in respect of STs. In case of States, a statement showing State-wise ST population, total outlays, TSP outlays and expenditure/anticipated expenditure incurred in the 2006-07 to 2011-12 under Tribal Sub-Plan (TSP) is given in Annexure. [See Appendix 225 Annexure No. 29]

Upgradation of 21 State Highways

3802. DR. VIJAY MALLYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the proposal of upgradation of 21 State Highways of Karnataka is pending with Government of India;

(b) if so, when did this proposal will get cleared from Government of India; and

(c) whether there is any lack of information to keep this project on hold?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (c) The State Government of Karnataka during the last five years, has submitted from time to time 35 proposals having a total length of 8020 km to the Ministry of road Transport and Highways till date, for declaration of State roads into National Highways. Expansion of National Highway network is a continuous process and declaration of new National Highway is taken up from time to time depending upon requirement of connectivity, *inter-se* priority and availability of funds.

Engine certification of Emission Norms

3803. SHRI M.P. ACHUTHAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it has come to the notice of Government that engines used in combined harvesters which are tracked and not wheeled are allowed to be used in the country without following the stipulated emission norms in India; and

(b) if so, the steps proposed to be taken to ensure that engine certification from the point of observance of emission norms are done by the testing agencies before combine harvesters are permitted to be used in the field?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) and (b) Action to amend Central Motor Vehicles Rules, 1989 so as to bring combine harvesters within the purview of the said Rules, is in process.